

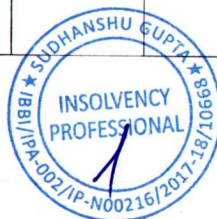
**Name of the corporate debtor: Devika Universal Lands Private Limited**

**Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)**

List of creditors as on: 04-07-2025

**List of operational creditors (other than Workmen, Employees and Government Dues)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Kartik Media	26-06-2025	1,69,66,984	1,26,78,453	Operational	Nil	Nil	No	100%	Nil	Nil	Nil	42,88,531	Admitted partially to the extent of amount of default mentioned in CIRP admission order , Further disable to verify balance amount of Rs. 42,88,531 due to no proofs received in support of said balance amount from operational creditor (Original Applicant) and non-receipt of books of



														accounts from Corporate Debtor
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*Sudhanshu Gupta*

**Sudhanshu Gupta**  
**[Interim Resolution Professional of Devika Universal Lands Private Limited]**  
**Registration No: IBBI/IPA-002/IP-N00216/2017-18/10668**  
**Office at: 311, Agarwal Chamber-2, Plot No. 30, 31**  
**Veer Savarkar Block, Opp. Metro Pillar No. 58,**  
**Shakarpur, East Delhi-110092**  
**Contact No.: 9811547321**  
**Email Address: sg\_1973@rediffmail.com, devikaunilands.cirp@gmail.com**

**Place: Delhi**  
**Date:**

